IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.1583 of 2020

Pradeep Ram …. Petitioner

---Vs.---

The State of Jharkhand & Ors. ….. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Ajit Kumar, Sr. Advocate
For the Respondent-State : Mr. Mohan Kr. Dubey, Advocate
For the Respondent-JPSC : Mr. Sanjoy Piprawal, Advocate

Order No. 2 : Dated 26th June, 2020

Heard Mr. Ajit Kumar, the learned Senior counsel appearing for the petitioner, Mr. Mohan Kr. Dubey, the learned State counsel appearing on behalf of the respondent State and Mr. Sanjoy Piprawal, the learned counsel appearing on behalf of the respondent-JPSC.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file their counter affidavit within three weeks.

Post the matter on 05.08.2020.

(**Sanjay Kumar Dwivedi, J.**)

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